

In pursuance of the provisions of clause (3) of Article 348 of the Constitution, the Governor is pleased to order the publication of the following English translation of Government notification no. 473 /XXIV-P-3-2020, Dated 19 May, 2020

NOTIFICATION

No. 473 / XXIV-P-3-2020 Lucknow: Dated 19 May, 2020

WHEREAS, the U.P. Electric Vehicle Manufacturing Policy-2019 has been approved by the Cabinet:

And, WHEREAS, in para 4.1.2 of the U.P. Electric Vehicle Manufacturing Policy-2019. Large Anchor EVMU/EBU and MSME units has been provided various promotions such as exemption in electricity duty as provided through U.P. Industrial Investment and Employment Promotion Policy of 2017.

NOW, THEREFORE, in exercise of the powers under sub-section(4) of section-3 of the U.P. Electricity (Duty) Act-1952 (U.P. Act no. 33 of 1952), the Governor, is pleased to direct that large Anchor EVMU/EBU and MSME units established under the U.P. Electric Vehicle Manufacturing Policy-2019 shall be exempted from Electricity Duty for a period of 10 years from the date of publication of this notification in the Gazette.

AT FAUNT MALE NO. 13:10

By Order

Arvind Kumar Principal Secretary.

D.D (S.K.m)
19:05. 2020

No. 473 (1)24-P-3-2020 dated 19/05/2020

Copy forwarded to following for information and necessary action:-

- Account General, U.P., Prayagraj.
- 2) Secretary, Electricity Regulatory Commission, U.P. Lucknow
- 3) Chariman/M.D. UPPCL, Shakti Bhawan, Lucknow.
- Managing Director, Madhyanchal Vidyut Vitran Nigam Limited,
 Lucknow/Purvanchal Vidyut Vitran Nigam Limited, Varanasi/
 Paschimanchal Vidyut Vitran Nigam Limited,
 Meerut/Dakshinanchal Vidyut Vitran Nigam Limited, Agra &
 Kanpur Electric Supply Company Limited (KESCO) Kanpur.
- 5) Officiating Director, Electrical Safety, U.P., Gomti Nagar, Lucknow.
- 6) Industrial Development Anubhag-6, U.P. Gov. Lucknow.
- Director, Printing & Stationary, Aishbagh, Lucknow with direction to publish above notification in next publication of part-4, Division-B of Extraordinary Gazette, U.P. Legal Annexure and to make available 500 copies of it to U.P. Gov. immediately.
- 8) Anubhagiya Order Book.

By Order,

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(MANINDRA SHARMA)

Joint Secretary,